

(d) if so, the reasons for delay in taking a decision in the matter and by what time a decision will be taken?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI C. P. N. SINGH): (a) to (d). The Government of Karnataka has been pressing for a nuclear power station to meet its power requirements as it has now to depend upon neighbouring States. A Committee of Experts has been set up to select suitable sites for the new nuclear power stations. The report of the Committee is awaited.

Theft of Jewellery of a Baroness Stefania

542. SHRI KAMAL NATH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Baroness Stefania lodged a report with Delhi Police about the loss of very costly jewellery;

(b) if so, the details thereof and findings of the investigations made in the matter;

(c) whether the Baroness has been asked by the Custom authorities to pay duty of Rs. 25 lakhs; and

(d) the steps taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAI): (a) to (d). Stefania Von Koriez reported to the Police Station Nizamuddin at 3.35 A.M. on the 7th January, 1982, that on her return to the Hotel Oberoi Inter-Continental at about 1 A.M., she kept part of the jewellery, which she was wearing, in the locker of the hotel. When she came back to deposit the remaining jewellery, she checked the contents of the locker and found that 2 pouches

(one of which was empty and the other containing diamond ear-ring (tops) were missing. A case FIR No. 22 dated 10-1-1982 u/s 380 IPC has been registered at Police Station Nizamuddin. The investigation of the case was transferred to the Crime Branch on 11-1-82. Several persons have been interrogated. The investigation is continuing.

The Custom Authorities directed her on 8-2-82 to pay custom duty amounting to Rs. 25,96,000 and she has not paid the same.

दिल्ली पुलिस द्वारा गाड़ियों के लिए "चेसिस" की खरीद

543. श्री त्रिलोक चन्द्र : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली पुलिस ने पिछले वर्ष कुछ गाड़ियों के लिए कुछ चेसिस (इंजन) खरीदे हैं ; और यदि हां, तो उन की संख्या कितनी है और इस खरीद पर कितनी धनराशि खर्च की गई ;

(ख) क्या ये चेसिस पिछले एक वर्ष से भी अधिक समय से पुरानी दिल्ली तीस हजारी पुलिस लाइन तथा अन्य स्थानों पर पड़े हैं और उन के टायर तथा इंजन बेकार हो गए हैं और यदि हां, तो इस लापरवाही के लिए कौन अधिकारी जिम्मेदार है; और

(ग) इन गाड़ियों की "बाडी" न बनाने के क्या कारण हैं, जिन को पुलिस कानून व्यवस्था बनाने के लिये प्रयोग कर सकती थी ?

गृह मंत्रालय तथा संसदीय कार्य विभाग में राज्य मंत्री (श्री पी० वेंकट सुब्बया) :

(क) दिल्ली पुलिस ने वर्ष 1981 के दौरान 88,80,000- रुपये की कुल लागत से 76 चेसिस अर्थात् बसों के लिये 12, जेल वाहनों के लिए 11, पिक-अप के लिए 46 और चलते फिरते नियंत्रण कक्ष के लिए 1 चेसिस खरीदे ।